

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 144 OF 2015 &**  
**IA NOS. 220 & 221 OF 2019**

**Dated: 2<sup>nd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s. Bhilangana Hydro Power Ltd.**

**.... Appellant(s)**

**Versus**

**Uttarakhand Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Samyak Mishra

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Mr. Divyanshu Bhatt for R-2

**ORDER**

Learned counsel for both the parties have complied and filed their respective written submissions today in the Registry after duly serving advance copy to the other side.

**Reserved for judgment.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

vt/mkj